

[Shri Annasahib Shinde]

Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, See No. LT-3747/70].

NOTIFICATIONS UNDER INDIAN
TELEGRAPH ACT, 1885

SHRI SHER SINGH : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885 :—

- (1) The Indian Telegraph (Seventh Amendment) Rules, 1970, published in Notification No. G. S. R. 774 in Gazette of India, dated the 8th May, 1970.
- (2) The Indian Telegraph (Sixth Amendment) Rules, 1970, published in Notification No. G. S. R. 775 in Gazette of India, dated the 11th May, 1970.
- (3) The Indian Telegraph (Fifth Amendment) Rules, 1970, published in Notification No. G. S. R. 903 in Gazette of India, dated the 13th June, 1970. [Placed in Library. See No. LT—3748/70].

12. 43 hrs.

ESTIMATES COMMITTEE
MINUTES

SHRI THIRUMALA RAO (Kakihada) : Sir, I beg to lay on the Table Minutes of the sittings of the Estimates Committee relating to—

- (1) Hundred and twenty-third Report on the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment)--Employees' State Insurance Corporation.
- (2) Hundred and twenty-eighth Report on the Ministry of Home Affairs--Union Territory of Andaman and Nicobar Islands.

PARLIAMENTARY COMMITTEES—
SUMMARY OF WORK

SECRETARY : I beg to lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1969 to 31st May, 1970.

STATEMENT RE : SECOND STEEL
PLANT IN ORISSA

MR. SPEAKER : Shri Bhagat.

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : Sir, there has been concern...

श्री शिव चंद्र झा (मधुवनी) : अध्यक्ष महोदय, इस के लिए काल अटेंशन नोटिस दिया गया है। आप उस को मंजूर करें ताकि हमें प्रश्न पूछने का मौका मिले और हम क्रास एग्जामिन कर सकें। इस तरह से तो एक तरफा बात हो जाती है।

अध्यक्ष महोदय : हालांकि आप फैसला कर के आये हैं कि आप को कुछ कहना ही है, लेकिन इस के पहले आप मेरी बात सुन लें। इस के बारे में डिस्कशन आ रहा है। यह जो स्टेटमेंट है उस के बारे में भी आप को मौका मिलेगा। जो कुछ आप को कहना हो वह आप उस वक्त कह लें।

श्री शिव चंद्र झा : मंत्री महोदय को काल अटेंशन के जवाब में कुछ तो कहना चाहिये।

अध्यक्ष महोदय : कालिग अटेंशन के बजाय डिस्कशन रख दिया गया है।

SHRI B. R. BHAGAT : There has been concern.....

MR. SPEAKER : He can lay it on the Table.

SHRI S. KUNDU (Balasore) : Let it be circulated.